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14.03 hrs.

The Lok Sabha re-assembled after Lunch at three minutes
past Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

MATTERS UNDER RULE 377

MR. DEPUTY-SPEAKER: The House shall now take up Matters under Rule 377.

Title: Need to impose a ban on organisations supporting subversive activities.

SHRI ANADI SAHU (BERHAMPUR, ORISSA): Sir, of late, it is noticed that the fundamentalist groups based in Pakistan, viz., Azad Kashmir Front and Nasreen, are active in Bangladesh. They are providing logistical and ideological support to the Muslim United Liberation Tigers of Assam, and other fundamentalist groups of West Bengal for creating unrest in Assam and West Bengal. These groups are being assisted by the banned organisation SIMI. SIMI has been bringing volunteers from Assam and West Bengal to Madrasas located in Malda and 24 Paraganas Districts of West Bengal and has been imparting instructions for subversive activities in India.

This is a dangerous trend and needs to be curbed immediately. Government of India may take immediate steps to ban the Muslim United Liberation Tigers of Assam and close the Madrasas in West Bengal which are active breeding grounds of subversive activities.